

(25)
OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

(THIS THE 04th DAY OF AUGUST, 2009)

PRESENT :

**HON'BLE MR. JUSTICE A.K. YOG, MEMBER-J
HON'BLE MR. S.N. SHUKLA- MEMBER-A**

ORIGINAL APPLICATION NO. 725 OF 2002
(U/s, 19 Administrative Tribunal Act.1985)

Smt. Suman Singh, a/a 23 years, W/o Shri Vinod Kumar Singh, R/o Village & P.O. Chakra, District Jaunpur.

..... .Applicant

By Advocate : Shri R.B Srivastava
Shri S.P Singh

Versus

1. Union of India, through the Secretary, Department of Posts, Government of India, New Delhi.
2. The Superintendent of Post Offices, Jaunpur.

..... . Respondents

By Advocate : Shri S C Mishra
Shri R.K. Srivastava

ORDER

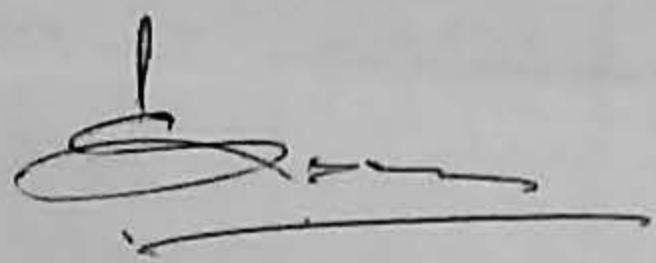
(DELIVERED BY: JUSTICE A. K. YOG- MEMBER-JUDICIAL)

1. Heard learned counsel for the parties. Perused the pleadings and the documents on record.
2. Learned counsel for the applicant submitted that under Tribunal order respondent no.3 required to consider candidature of the applicant and hence this OA has been rendered infructuous, since the respondent have appointed/selected EDBPM ignoring the claim of the applicant.

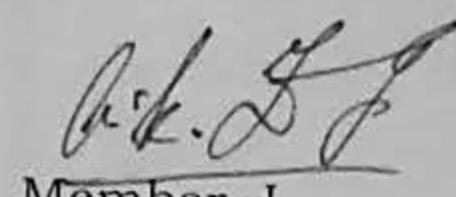
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(26)

3. OA is dismissed as having become infructuous without prejudicing the claim of the applicant in OA No.1013/02 (listed today). No Costs.



Member-A



Member-J

/ns/